

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 240**  
**CP-110/241-242/PB/2019**

**IN THE MATTER OF:**

**Sanjay Mendiratta & Ors.**

**... Applicant/Petitioner**

**Versus**

**Friend Auto (India) Ltd. & Ors.**

**... Respondent**

**Under Section: 241-242, Comp. Act.**

**Order delivered on 02.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Varun Sharma, Adv. Vanshika Gupta & Adv.  
Shivam Goel

**For the Respondent** : Adv. Ankush Bhardwaj for R-7 Adv. Tanya Jolly  
(Proxy) for R-7

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 12.04.2024.

**Sd/-**  
**(COURT OFFICER)**